

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF
M/S. KAMCO CHEW FOOD PRIVATE LIMITED

RELEVANT PARTICULARS

1.	Name of corporate debtor	M/s. Kamco Chew Food Private Limited
2.	Date of incorporation of corporate debtor	15.03.2012
3.	Authority under which corporate debtor is incorporated / registered	ROC, Madhya Pradesh
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U15400MP2012PTC027971
5.	Address of the registered office and principal office (if any) of corporate debtor	Office No. 706-711, Princess Business Skypark, PU3 Commercial Scheme No. 74, Indore, Madhya Pradesh
6.	Insolvency commencement date in respect of corporate debtor	22.09.2026 (order uploaded on 28.09.2026)
7.	Estimated date of closure of insolvency resolution process	21.03.2027
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Ms. Aakriti Sood IBBI Registration No.: IBBI/IPA- 002/IP-N01224/2022-2023/14221
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Flat No. 1804, Tower 30, Lotus Boulevard, Sector 100, Noida, Uttar Pradesh – 201301 E: contactaakritisood@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Flat No. 1804, Tower 30, Lotus Boulevard, Sector 100, Noida, Uttar Pradesh – 201301 E: cirp.kamcochewfood@gmail.com
11.	Last date for submission of claims	12.10.2026
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	A) https://ibbi.gov.in/home/downloads B) NA

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **M/s. Kamco Chew Food Private Limited** on 22.09.2026.

The creditors of **M/s. Kamco Chew Food Private Limited** are hereby called upon to submit their claims with proof on or before 12.10.2026 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No. 13 to act as authorized representative of the class [specify class] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

-Sd

Aakriti Sood

Interim Resolution Professional

Reg No: IBBI/IPA-002/IP-N01224/2022-2023/14221

AFA certificate No: AA2/14221/02/300627/204418

AFA Valid up to: 30-June-27

Date: 29th September, 2026

Place: Indore, Madhya Pradesh



SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA
1st Floor, Atma Ram House, 1, Tolstoy Marg, New Delhi-110001.
Website – www.sidbi.in

SYMBOLIC POSSESSION NOTICE (For Immovable property)
[See Rule-8(1) of the Security Interest (Enforcement) Rules, 2002]

Whereas, the undersigned being the authorized officer of the Small Industries Development Bank of India (SIDBI), a corporation established under the Small Industries Development Bank of India Act, 39 of 1989 and having its Head Office at 'SIDBI Tower', 15 Ashok Marg, Lucknow 228001 and a branch office at 1st Floor, Atma Ram House, 1, Tolstoy Marg, Delhi - 110001 under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 54 of 2002 (the Act) and in exercise of powers conferred under Section 13(12) read with rule 3 of the Security Interest (Enforcement) Rules, 2002 issued a demand notice dated **28th January 2026** calling upon the borrower **M/s A.K. Tech IPL through its proprietor Smt. Fozia Khan** to repay the amount mentioned in the notice being **Rs. 98.01,300.16/- (Rupees Ninety-Eight Lakhs One Thousand Three Hundred and Sixteen paisa only)** due as on **28/01/2026** together with interest within 60 days from the date of receipt of the said notice.

The borrower having failed to repay the amount, notice is hereby given to the borrower/Mortgagor/Guarantor (1) M/s A.K. Tech IPL (Borrower), Flat No. HIG-506, Nice Space Apartment, Near Truba College, New Jail Road, Ward No. 75, Badwai, Huzur, Bhopal - 462038 and also at Khasra No. 268/12, Village Kelkachi, P.H.N-42466 and, (2) Smt. Nirshak Mandel - Maheshwar, Tehsil Bareilly, District-Raisen, M.P. - 464668 and, (2) Smt. Fozia Khan (Proprietor/Guarantor), Flat No. HIG-506, Nice Space Apartment, Near Truba College, New Jail Road, Ward No. 75, Badwai, Huzur, Bhopal - 462038, and the public in general that the undersigned has taken symbolic possession of the property described herein below in exercise of powers conferred on him/her under sub section (4) of Section 13 of the Act read with rule 8 of the Security Interest (Enforcement) Rules, 2002 on this **24th September 2026**.

The borrower/guarantors in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of the Small Industries Development Bank of India for an amount **Rs. 1,10,64,541.90/-** and interest thereon. The borrower's attention is invited to provisions of sub-section (8) of section 13 of the Act, in respect of time available, to redeem the secured assets.

Description of the Immovable Property
All those piece and parcel of Residential Plot admeasuring an area of 780 Sq. Ft. Survey No. 237/24/1/8, situated in Aabadi area of Kasba Bareilly, Ward No. 5, Police Line Ward, Patwari Halka No.21/30, Tehsil-Bareilly, District-Raisen, MP butted and bounded by: East- House of Anisha Bee, West- House of Ramkunwar Bai, North- Passage, South-Police Quarter.

Date: 24th September 2026 **Sd/- Authorised Officer**
Place: Bhopal **Small Industries Development Bank Of India**



SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA
1st Floor, Atma Ram House, 1, Tolstoy Marg, New Delhi-110001.
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The borrower having failed to repay the amount, notice is hereby given to the borrower/Mortgagor/Guarantor (1) M/s A S Industries (Borrower), 23, Sector-F, Industrial Area, Govindpura, Bhopal - 462023, (2) Shri Vijay Sadhwani (Partner/Guarantor), B-18/185, B-Ward Baraigarh, Bhopal-462010, (3) Smt. Suhani Sadhwani (Partner/Guarantor), 54-A, Panchvati, Nayapura, Bhopal-462030 and (4) Shri Nareesh Sadhwani (Partner/Guarantor), 54-A, Panchvati, Nayapura, Bhopal-462030, and the public in general that the undersigned has taken symbolic possession of the property described herein below in exercise of powers conferred on him/her under sub section (4) of Section 13 of the Act read with rule 8 of the Security Interest (Enforcement) Rules, 2002 on this **24th September 2026**.

The borrower/guarantors in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of the Small Industries Development Bank of India for an amount **Rs. 1,49,87,851.12/-** and interest thereon. The borrower's attention is invited to provisions of sub-section (8) of section 13 of the Act, in respect of time available, to redeem the secured assets.

Description of the Immovable Property
All those piece and parcel of land admeasuring 930.66 Sq.ft. bearing plot No. 23 comprised in Survey No 36/12, 38, 41, 42/1, 42/2/1 & 43, situated at SAI TOWER, Flat No. T-03, 3rd Floor, Sawan Nagar, Village-Halapur, Tehsil-Huzur, District-Bhopal, butted and bounded by: North: Flat No T-2, East: House constructed over plot No.24, West: Plot No.22, South: Khati Dharmshala

Date: 24th September 2026 **Sd/- Authorised Officer**
Place: Bhopal **Small Industries Development Bank Of India**

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M/S. KAMCO CHEW FOOD PRIVATE LIMITED

RELEVANT PARTICULARS	
1. Name of corporate debtor	M/s. Kamco Chew Food Private Limited
2. Date of incorporation of corporate debtor	15.03.2012
3. Authority under which corporate debtor is incorporated / registered	ROC, Madhya Pradesh
4. Corporate Identification No. / Limited Liability Identification No. of corporate debtor	U15400MP2012PTC027971
5. Address of the registered office and principal office (if any) of corporate debtor	Office No. 706-711, Princess Business Skykap, PU3 Commercial Scheme No. 74, Indore, Madhya Pradesh
6. Insolvency commencement date in respect of corporate debtor	22.09.2026 (order uploaded on 28.09.2026)
7. Estimated date of closure of insolvency resolution process	21.03.2027
8. Name and registration number of the insolvency professional acting as interim resolution professional	Ms. Aakriti Sood IBBI Registration No.: IBBI/PA-002/IP-N01224/2022-2023/14221
9. Address and e-mail of the interim resolution professional, as registered with the Board	Flat No. 1804, Tower 30, Lotus Boulevard, Sector 100, Noida, Uttar Pradesh - 201301 E: contactaakritisood@gmail.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	Flat No. 1804, Tower 30, Lotus Boulevard, Sector 100, Noida, Uttar Pradesh - 201301 E: cnp.kamcochewfood@gmail.com
11. Last date for submission of claims	12.10.2026
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13. Names of insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	A) https://ibbi.gov.in/home/downloads B) NA

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **M/s. Kamco Chew Food Private Limited** on 22.09.2026.

The creditors of **M/s. Kamco Chew Food Private Limited** are hereby called upon to submit their claims with proof on or before 12.10.2026 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No. 13 to act as authorized representative of the class (specify class) in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-

Date: 29th September, 2026 **Aakriti Sood**
Place: Noida, Uttar Pradesh **Interim Resolution Professional**
Reg No: IBBI/PA-002/IP-N01224/2022-2023/14221
AFA certificate No: AA2/14221/02/300627/202418
AFA Valid up to: 30-June-27



APPENDIX -IVA - E-AUCTION-PUBLIC SALE NOTICE OF IMMOVABLE PROPERTY/IES
E-AUCTION-SALE NOTICE FOR SALE OF IMMOVABLE ASSETS UNDER THE SECURITISATION AND RECONSTRUCTION OF FINANCIAL ASSETS AND ENFORCEMENT OF SECURITY INTEREST ACT, 2002 READ WITH PROVISION TO RULE (8) OF THE SECURITY INTEREST (ENFORCEMENT) RULES, 2002
Reg. No: 016-2P/Roor Antichik Bhanwar 22/A, C, Main New Delhi-110001, Ph: 011-23557171, 23557172, 23557173, 23557174. Web: www.pnbhousing.com

Branch Address: 8th Floor, DCM Building, 16, Barakhamba Road, C.P. New Delhi – 110001

Notice is hereby given to the public in general and in particular to the borrower(s) & guarantor(s) indicated in Column no-A that the below described immovable property (ies) described in Column no-B mortgaged/charged to the Secured Creditor, the constructive/Physical Possession of which has been taken (as described in Column no-C), by the authorized Officer of **M/s PNB Housing Finance Limited Secured Creditor**, will be sold on "AS IS WHERE IS, AS IS WHAT IS and WHATEVER THERE IS BASIS" as per the details mentioned below. Notice is hereby given to borrower(s)/mortgagor(s)/Legal Heirs, Legal Representative, (whether Known or Unknown), executor(s), administrator(s), assignor(s) of the respective borrowers/mortgagor(s) (since deceased) as the case may be indicated in Column no-A under Rule-8(1) & 3 of the Security Interest Enforcement Rules, 2002 amended as on date. For detailed terms and conditions of the sale, please refer to the link provided in **M/s PNB Housing Finance Limited/secured creditor's website** i.e. www.pnbhousing.com

Loan No. Name of the Borrower/Co-Borrower/Guarantor/Legal heirs(A)	Demanded Amount & Date (B)	Nature of possession (C)	Description of the Properties mortgaged (D)	Reserve Price (RP) (E)	EMD Submission of Rs. (F)	Last Date of Bid/Int. (G)	Inspection Date & Time (H)	Date of Auction & Time (I)	Known Encumbrances (J)
00016740011557, Sanjeev Mahotra / Ritu Mahotra (Co-Borrower), B.O. Delhi & 23.06.22	Rs. 181255.22	Physical	NRSI, ARCT Plot No. 00909 Aerocity Phase-1, Bhopal, Madhya Pradesh-462022	Rs. 247000	Rs. 247000	29.10.26	Rs. 15,10,26	30.10.26	*NIL/Not known

*Together with the further interest @18% p.a. as applicable, incidental expenses, cost, charges etc. incurred upto the date of payment and/or realization thereof. **To the best knowledge and information of the authorized Officer of PNB Housing Finance Limited, there are no other encumbrances/ claims in respect of above mentioned immovable/secured assets except what is disclosed in the Column No.-K. Further such encumbrances to be catered/paid by the successful purchaser/ bidder at his/her own risk. And the prospective purchaser(s)/bidders are requested to independently ascertain the veracity of the mentioned encumbrances. (1.) As on date, there is no order restraining and/or court injunction PNBHFLthe authorized Officer of PNBHFL from selling, alienating and/or disposing of the above immovable properties/secured assets and status is mentioned in column no-K (2) The prospective purchaser/bidder and interested parties may independently take the inspection of the pleading in the proceedings, how passed etc. if any, stated in column no-K, including but not limited to the title of the documents of the pertaining thereto available with the PNBHFL and satisfy themselves in all respects prior to submitting tender/bid application form or making Offer(s). The bidder(s) has to sign the terms and conditions of this auction along with the Bid Form. (3.) Please note that in terms of Rule 3(3) of the Security Interest (Enforcement) Rules, 2002, the bidder(s) who has placed bid, (inclusive of earnest money) on the same day or not later than next working day, the sale may be confirmed in favour of (bidder/s) only after receipt of 25% of the sale price by the secured creditor in accordance with Rule 9(2) of the Security Interest (Enforcement) Rules, 2002. The remaining 75% of the sale consideration amount has to be deposited by the purchaser within 15 days from the date of auction and the balance of the sale consideration amount, the authorized officer shall forfeit the part payment of sale consideration amount within 15 days from the date of expiry of mandatory period of 15 days mentioned in the sale confirmation letter and the property/secured asset shall be resold as per the provisions of Section 47(1), (2) & (3) of the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002. The prospective purchaser/bidder will be assisting the Authorised officer in conducting sale through an e-Auction by the Corporate officer of Plot No. 68, 1st Floor, Sector 44, Gurgaon, Haryana 122026. Website - www.banksauctions.com or any assistance related to inspection of the property or obtaining the Bid Documents and for any other query or for registration, you have to co-ordinate with **MR. SATISH CHANDER & Toll Free No. 1800 120 8800, E-Mail: auction@pnbhousing.com, is authorised Person of PNBHFL or refer to www.pnbhousing.com**

Place:- DELHI, DATE:- 29.09.2026 **Sd/- AUTHORIZED OFFICER, PNB HOUSING FINANCE LIMITED**



INDIA SHELTER FINANCE CORPORATION LTD.
Home Loans
Regd. Off: Plot-15, 6th Floor, Sec-44, Institutional Area, Gurugram, Haryana-122002
Branch Office : Madhya Pradesh

POSSESSION NOTICE FOR IMMOVABLE PROPERTY

Whereas, the undersigned being the authorised officer of the India Shelter Finance Corporation Ltd, under the securitisation and reconstruction of financial assets and enforcement (security) interest act, 2002 and in exercise of power conferred under section 13(12) read with rule 3 of the security interest (enforcement) rules, 2002, issued a Demand Notice on the date noted against the account as mentioned hereinafter, calling upon the borrower and also the owner of the property/surety to repay the amount within 60 days from the date of the said notice. Whereas the owner of the property and the other having failed to repay the amount, notice is hereby given to the under noted borrowers and the public in general that the undersigned has taken **Possession** of the Properties described herein below in exercise of the powers conferred on him/her under section 13(4) of the said act read with rules 8 & 9 of the said rules on the dates mentioned against each account. Now, the borrower in particular and the public in general is hereby cautioned not to deal with the Property/ies and any dealing with the Property/ies will be subject to the charge of India Shelter Finance Corporation Ltd for an amount mentioned as below and interest thereon, costs, etc.

Name of the Borrower / Guarantor (Owner of the Property) & Loan Account Number	Description of the Charged /Mortgaged Property (All the Part & Parcel of the Property Consisting of)	Date of Demand Notice, Amount Due as on Date of Demand Notice	Date of Possession
Mr./ Mrs. Radha Bai W/o Dhannalal Mr./ Mrs. Dhannalalgram Badagon Landmark Sarkari School Ke Pass, Khachrod 456337 Madhya Pradesh Loan Account Number HL45CHLONS000005052926 (Ratlam-1)	All piece and parcel of Land, Gram Panchayat Panji House No. 461, Ph No. 63, Ward No.11, Gram Badagon, Khachrod Distt. -Ujjain 456337 Madhya Pradesh. Dimensions: 25 X 19 Ft. Total Area : 475 Sq.ft. or 44.12 Sq.mtr. Boundary: (As per title deed) East-House of Kanhaiyalal, West-Road, North- House of Govind Singh, South-House of Prabhulal Ji. (Actual at site) East-House of Kanhaiyalal, West- Road, North- House of Govind Singh, South-House of Prabhulal Ji.	13/04/2026 Rs. 464317/- (Rupees Four Lakh Sixty Four Thousand Three Hundred Seventeen Only) with further interest applicable from 11.04.2026	25.09.2026 Symbolic
Mr./ Mrs. Sarekunwar Mr./ Mrs. Shankarlal Mr./ Mrs. Pavan 13 Gurjar Mohalla Gram Malakheedi Post Bhikampur Malakheedi Ujjain Bhikampur Madhya Pradesh having 456313 Loan Account No. HL45SVLONS000005151818 (Ratlam-1)	All piece and parcel of PHN. -61, Survey N. - 97(B), Plot No. - 77 & 79 Village - Mala Khedi Tehsil -khachrod & Distt. -Ujjain Madhya Pradesh 456313 Area of the property- 4251 Sq.ft Boundary (As per site): East - Land of Manohar Singh S/o Deva Ji, West- Road, North- Road, South- House of Manohar Singh S/o Nagu Singh. Boundary (per sale deed):- East - Land of Manohar Singh S/o Deva Ji, West- Road, North- Road, South- House of Manohar Singh S/o Nagu Singh.	13/04/2026 Rs. 677641/- (Rupees Six Lakh Seventy Seven Thousand Six Hundred Forty One Only) with further interest applicable from 11.04.2026	25.09.2026 Symbolic
Mr./ Mrs. Samu Bai W/o Shrinvarayan Mr./ Mrs. Shivnarayan Sharma S/o Laxmanarayan House No. 100 Gram Gunawad Ratlam, Madhya Pradesh - 457001 Loan Account Number HL45CHLONS000005045687 (Ratlam-1)	All piece and parcel of one residential property of part of LSN 579/8, Phn No 11, Gram Gunawad, Ratlam Distt. Ratlam (M.P.) 457001, Madhya Pradesh-457001. Total Area 1595 Sq.ft. or 148.23 Sq.mtr. = 29x55 Ft. Boundary: (As per title deed) East-Gunawad Barbodna Pwd Road, West-Remaining land of the same survey number, North-land of Bhawar Singh S/o Balu Singh, South - Land of Ramesh Giji Goswami. (As per site) East -Gunawad Barbodna Pwd Road, West-Remaining Land of The Same Survey Number, North-land of Bhawar Singh S/o Balu Singh, South - Land of Ramesh Giji Goswami.	11/06/2026 Rs. 1017671/- (Rupees Ten Lakh Seven Thousand Six Hundred And Seventy-One Only) with further interest applicable from 11.06.2026	25.09.2026 Symbolic
Mr./ Mrs. Jubeda Mansuri W/o Ismail Mr./ Mrs. Nadim Mansuri S/o Ismail House No. 86, Ward No 44 Sutar Ka Was, Ratlam 457001 Madhya Pradesh Loan Account Number HL2000004036 (Ratlam-1)	ALL PICE AND PARCEL OF PORTION OF Plot No.33834 SITUATED AT JYOTI NAGAR RATLAM (M.P.) TOTAL AREA:- 360 SQ. FT. BOUNDARY:- EAST- ROAD, WEST- PLOT No.32, SOUTH- GALI, NORTH-PLOT OF DIGAR.	14-July-2025 Rs. 320802/- (Rupees Three Lakh Twenty Thousand Eight Hundred Two Only) due as on as of 10th July 2025 with further interest applicable from 11th July 2025	25.09.2026 Symbolic
Mr./ Mrs. Femida Bi W/o Mohd. Salim, Mr./ Mrs. Irshad S/o Mohd. Salim, Mr./ Mrs. Mohammad Salim S/o Abdul Hakeem Commerce collage ke pass Gali no 2, Makan no 108, Mohan Nagar, Ratlam, MP- 457001 Loan Account Number CLA100005080 & CHL100005946 (Ratlam-1)	All Piece And Parcel Of Plot No 108 Sr No 150/6 Gram Biryakhadi, Inside Commerce College, Near Mohan Nagar, Tehsil & District- Ratlam, Madhya Pradesh-457001 Total Area : 400 Sq. Ft. Or 37.16 Sq. Mtr. Boundary:- (As Per Title Deed) East- Main Exit On Road, West- Lane, North-House Of Akaram Bhai Built On Plot No. 107, South- House Built Of Others On Rest Part Of Said Property. (actual At Site) East- Road, West- Gali, North- House Akram Bhai On Plot No. 107, South- House On Part Of Plot No. 108.	11/05/2026 Rs. 514913/- (Rupees Five Lakh Fourteen Thousand Nine Hundred Thirty-Three Only) with further interest applicable from 11.05.2026	25.09.2026 Symbolic
Mr./ Mrs. Deepika W/o Rahul, Mr./ Mrs. Rahuil S/o Madanlal 427, Borda, Ratlam Ratlam, Madhya Pradesh - 457226 Loan Account No. HL45SVLONS000005127220 (Ratlam-1)	All Piece And Parcel Of One Residential Property Of House No. - 31, Ph.no.- 56, Survey No. 424/464/1/1/1, R.n.- 02 (jaora), Village- Borda, Tehsil- Jaora, Distt.- Ratlam (M.P.)- 457226. Total Area : - 450 Sq.ft. Boundary (as Per Site): -east- Open Land Of Kishore Singh; West- House Of Dinesh Ji; North- Kachcha Rasta; South- Rest Land Of Same Survey No. Boundary (as Per Title Deed): - East- Plot Of Kishore Singh; West- Plot Of Dinesh Ji; North- Kacha Rasta; South- Rest Land Of Same Survey No	11/06/2026 Rs. 570032/- (Rupees Five Lakh Seventy Thousand and Thirty-Two Only) with further interest applicable from 11.06.2026	25.09.2026 Symbolic
Mr./ Mrs. Shiv Kunwar W/o Pannalal, Mr./ Mrs. Pravin Singh Sisodia S/o Sohan Singh, Mr./ Mrs. Sohan Singh S/o Hari Singh Makan N 238 Ward N 09 Rinda Reenda Mandasaur 458667 Madhya Pradesh Loan Account No. HL45RNLONS000005105442 LA45SVLONS000005163372 Mandasaur-1	All Piece And Parcel Of Part Of 655/7 Village Rinda Mandasaur Dist Mandasaur 458667 Madhya Pradesh. Total Area : 1614 Sq.ft. Or 150 Sq.mtr. Boundary: (As Per Title Deed) East- Nala, West- Sohan Singh, North-Govt Land, South-govt Land (As Per Site) East-Rasta, West- House of Shankar Singh & Mud house of Sohan Singh, North-Gali, South-Gali	11-June-2026 Rs. 1585502/- (Rupees Fifteen Lakh Eighty Five Thousand Five Hundred Two Only) with further interest applicable from 11th June 2026	26.09.2026 Symbolic
Mr./ Mrs. Dhannakunwar W/o Dharampal Singh Rajput Mr./ Mrs. Dharmpal Singh Rajput Makan N 23 Ward N 12 Taj Jaora Bahadurpur Jagir Jaora Ratlam 457226 Madhya Pradesh Loan Account Number LA45VLLONS000005147035 & HL45SVLONS000005155775 (Ratlam-1)	All piece and parcel of Plot No 105 (p) & 106 (p) Block No 175 (b) Ph No 52 Bahadurpur Khalsda, Jagir Tehsil Jaora & Distt Ratlam M P 457226 457226 Madhya Pradesh. Total Area (property: 1)1036 Sq.ft. or 96.24 Sq.mtr. Total Area (property: 2) 635 Sq.ft. or 59 Sq.mtr. Boundary:- (property 1):- As Per Title Deed East : House of Rajendra Ji, West: House of Nepal Singh Ji, North - House of Manohar Das, South : Asm Rasta, Boundary: (property 2):- As Per Title Deed, East : House of Dharampal Singh Ji, West : House of Nepal Singh Ji S/o Deep Singh, North : House of Dharampal Singh, South : Common Road.	13/04/2026 Rs. 1028524/- (Rupees Ten Lakh Twenty Eight Thousand Five Hundred Twenty Four Only) with further interest applicable from 11.04.2026	25.09.2026 Symbolic
Mr./ Mrs. Ganeshram Mr./ Mrs. Deep Mala Patidar Mr./ Mrs. Ramdayal Lachchakhedi, Bilantri, Mandasaur, Distt. - Mandasaur (MP) 458990 Loan Account Number HL45CHLONS000005060392 (Mandasaur-1)	All The Piece And Parcel Of Property House Sited At, Survey No. 66/5/2/2 Rakba 0.03 Hecor Or 300 Sq Meter & Survey No. 66/5/2/1/2 Rakba 0.0221 Hecor Me Se 70.12 Sq Meter (total 370.12 Sq Mtrs Of 3984 Sq Ft.), Ph No. 65, Village Lachchakhedi, Tehsil & Distt.: - Mandasaur, M.p.- 458990 Total Area- 3984 Sq. Ft. Boundary (as Per Site): - East- Rasta, West- Self Land, North - Land Of Ramjas, South - Land Of Bagadi Ram. Boundary (as Per Title Deed):- East- Rasta, West- Self Land, North - Land Of Ramjas, South - Land Of Bagadi Ram.	11-June-2026 Rs. 1671846/- (Rupees Sixteen Lakh Seventy-One Thousand Eight Hundred And Forty-Six Only) with further interest applica from 10- Jun-2026	26.09.2026 Symbolic
Mr./ Mrs. Yashwant Mali S/o Gopal Mali Mr./ Mrs. Gopal Mali S/o Laxmi Narayan Mali Mr./ Mrs. Puspsha Mali W/o Gopal Mali 4 Shubham Gali No. 1 Geeta Bhawan Kothari Nagar Mandasaur, Madhya Pradesh - 458001 Loan Account Number LA45CLLONS000005040202 (Mandasaur-1)	All Piece And Parcel Of Part Of P.h.no 45, Lsno. 130/3, Village- Lodh Mandasaur Dist Mandasaur 458995 Madhya Pradesh Total Area :- 2350 Sq.ft (218.32 Sq.mt) Boundary:- (as Per Title Deed) East- Self Land Of Donor, West - Land Of Vishnulah, North - Self Land Of Donor, South- Road (as Per Site) East- Self Land Of Donor, West - Land Of Vishnulah, North - Self Land Of Donor, South - Road	11-June-2026 Rs. 817470/- (Rupees Eight Lakh Seventeen Thousand Four Hundred And Seventy Only) with further interest applicable from 10- Jun-2026	26.09.2026 Symbolic
Mr./ Mrs. Dev Bai W/o Radheshyam Kumawat Mr./ Mrs. Narendra Kumawat S/o Radheshyam Kumawat Mr./ Mrs. Radheshyam Kumawat S/o Hiralal Kumawat Makan N 70 Ward N 4 Hanuman Mandir Ke Pass Lodh Mandasaur M.P.- 458995 Madhya Pradesh Loan Account Number HL45CHLONS000005095963 HL45AHLONS000005058704 (Mandasaur-1)	All Piece And Parcel Of Part Of P.h.no 45, Lsno. 130/3, Village- Lodh Mandasaur Dist Mandasaur 458995 Madhya Pradesh Total Area :- 2350 Sq.ft (218.32 Sq.mt) Boundary:- (as Per Title Deed) East- Self Land Of Donor, West - Land Of Vishnulah, North - Self Land Of Donor, South- Road (as Per Site) East- Self Land Of Donor, West - Land Of Vishnulah, North - Self Land Of Donor, South - Road	11-May-2026 Rs. 1748109/- (Rupees Seventeen Lakh Forty Eight Thousand One Hundred Nine Only) with further interest applicable from 11th May 2026	26.09.2026 Symbolic

For any query, please Contact- Sanjay Singh Rathore (9993460061) **Mr. SANJAY SINGH RATHORE**-(9993460061) & **Mr. SURYAKANT RAWAT**-(9685768426)
Date: 30/09/2026, Place: Madhya Pradesh (Authorized Officer), For India Shelter Finance Corporation Ltd.



RBL BANK LTD.
REGISTERED OFFICE: 1st Lane, Shahupuri, Kolhapur-416001
apna ka bank National Operating Centre : 9th Floor, Techniplex-I, Off Veer Savarkar Flyover, Goregaon (West) Mumbai - 400062.

GOLD AUCTION CUM INVITATION NOTICE

The below mentioned borrower has been served with demand notices to pay outstanding amount towards the loan facility against gold ornaments ("Facility") availed by them from RBL Bank Limited. Since the borrower has failed to repay dues under the Facility, we are constrained to conduct an auction of the pledged gold ornaments on dates mentioned in the below table.

In the event any surplus amount is realised from this auction, the same will be refunded to the concerned borrower and if there is a deficit post the auction, the balance amount shall be recovered from the borrower through appropriate legal proceedings. RBL Bank has the authority to remove following account from the auction without prior intimation. Further, RBL Bank reserves the right to change the Auction Date without any prior notice.

Sr. No.	Account Number	Branch Name	Borrower's Name	Details of Gold Ornament (in gms)	Gold Auction Venue	Branch Manager Name & Mobile No.	Auction Date & Time
1.	809011238130	Dhar	SUNIL JAT	TOTAL_GROSS_WT TOTAL_IMPURITY TOTAL_STONE_WT TOTAL_NET_WT	55.9 0.60 1.5 53.8	Shop 21-22, Kashi Bagh, Dhar, Madhya Pradesh - 454 001	Sanjay Singh Solanki 9754548400 29-10-2026 02:00 PM to 05:00 PM

Intending bidders should contact to the Branch Manager
For detailed Terms and Conditions, please visit to the RBL Bank respective Branches.
Place : Madhya Pradesh
Date : 30-09-2026

Authorized Officer
RBL Bank Ltd.



SHUBHAM HOUSING DEVELOPMENT FINANCE CO. LTD.
Corporate Office : 425, Udyog Vihar Phase IV, Gurgaon-122015 (Haryana)
Ph. 0124-4212530/31/32, E-Mail : customercare@shubham.co Website : www.shubham.co

POSSESSION NOTICE (FOR IMMOVABLE PROPERTY)

Whereas the undersigned being the authorized officer of the Shubham Housing Development Finance Company Limited (hereinafter called Shubham) under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of powers conferred under Section 13(12) read with rule 3 of the Security Interest (Enforcement) Rules, 2002 issued demand notice calling upon borrowers to repay the amount within 60 days from the date of receipt of the said notice.

The borrowers having failed to repay the amount, notice is hereby given to the borrowers and the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him under Section 13(4) of the said Act read with rule 8 of the Security Interest (Enforcement) Rules, 2002.

The borrowers in particular and the public in general is hereby cautioned not to deal with the property and any dealing with the property will be subject to the charge of Shubham Housing Development Finance Company Limited for an amount detailed below and interest thereon.

The borrower's attention is invited to provisions of sub section (8) of section 13 of the Act, in respect of time available, to redeem the secured assets. Details are as below:

S. No.	Loan No./Borrower(s) Name	Demand Notice Date & Amount	Secured Asset	Affixation Date
1	Loan No. IDR 1305_007385, (LEGAL HEIR) PRAVEEN LASHKARI S/o Late Smt. SADHANA LASHKARI, (LEGAL HEIR) PRAVEEN LASHKARI S/o Late Shri. MAHESH LASHKARI, (LEGAL HEIR) Late Smt. SADHANA LASHKARI, (LEGAL HEIR) Late Shri. MAHESH LASHKARI	29-06-2026 & ₹ 3,44,639/-	House No. 303 Kannu Patel Ki Chawl/ Chhoti Khajranji, Indore, Madhya Pradesh - 452001 / Area of the Property : 800 Sq.Ft. / Boundaries of the Property : East - House No.302, West - Road, North - Road, South - House No.27	28-09-2026
2	Loan No. QJHN24101000005094520, KISHORI LALLU, SADHANA DEVI	12-06-2026 & ₹ 6,97,773/-	Part of Land No. 373 Min situated at Gram Tahroli Kila Tehsil Tahroli & Distt. Jhansi, Uttar Pradesh - 284206 / Area - 850 Sq.Ft. Boundary:- (East - 12 Ft Wide Road, West - Bhagwan Das S/o Kailash, North - House of Mamta & Dhaniram, South - Land of Gokul & House of Ujjayan Bala)	28-09-2026
3	Loan No. QJHN24080000050088628, DHARMENDRA, RAJABETI	12-06-2026 & ₹ 6,49,376/-	Arazi No. 2283/1 situated at Gram Babina, Jhansi, Uttar Pradesh - 284401 / Area - 1400 Sq.Ft Boundary:- (East - Land of Seller, West - Plot of Abdul, North - 15 Ft Wide Road, South - Property of Mukesh)	28-09-2026
4	Loan No. QJNL2208000005050264, GUKESH VARMA, SHIKHA VERMA, USHA VERMA	12-06-2026 & ₹ 11,34,964/-	Property situated on Mouja Lalore part of Survey No. 2372,2373,2374,2374/1,2378/1,2379,2380 Chitraya Wali Gali, Ward No. 19 Ravidas Ward, Morena, Madhya Pradesh - 476001 / Area - 810 Sq.Ft Boundary:- (East - Road, West - Plot of Manshing, North - Plot of Vinod, South - Plot of Mukesh Khatik)	28-09-2026
5	Loan No. QJBL22030000050044762 & QJBL2002000005027030, MOHAMMAD N			

फॉर्म-ए	
सार्वजनिक घोषणा	
(भारतीय विद्याला एवं शोधन अकादमी बोर्ड)	
(कोर्पोरेट व्यक्तियों हेतु विद्याला समाधान प्रक्रिया) विनियमावली, 2016 के विधियम 6 के अधीन)	
मेसर्स कामको च्यू फूड प्राइवेट लिमिटेड के लेनदार के ध्यानार्थ हेतु	
प्रारम्भिक विवरण	
1. कोर्पोरेट देनदार का नाम	मेसर्स कामको च्यू फूड प्राइवेट लिमिटेड
2. कोर्पोरेट देनदार के मालिक की तिथि	15-03-2012
3. प्रक्रियण जिसके अधीन कोर्पोरेट देनदार गठित/पंजीकृत है	आरओसी मध्य प्रदेश
4. कोर्पोरेट प्रमाण संख्या / कोर्पोरेट देनदार की सीमित देनाता प्रमाण सं.	U15400MP2012PTC027971
5. कोर्पोरेट देनदार के पंजीकरण कार्यालय तथा प्रमाण कार्यालय (बैंक कोड) का पता	कार्यालय सं. 706-711, प्रिसेस बिजनेस स्काईपार्क, पीपूड वाणिज्यिक योजना सं. 74, इंदौर, मध्य प्रदेश
6. कोर्पोरेट देनदार के सम्बन्ध में विद्याला आरम्भ तिथि	21.09.2026 (आदेश 28.09.2026 को अपलोड किया गया)
7. विद्याला समाधान प्रक्रिया समाप्त होने की अनुमानित तिथि	21.03.2027
8. अंतिम रिजोल्यूशन प्रोसेशनल के रूप में कार्य करने वाले विद्यालयीयान देनदार का नाम और पंजीकरण संख्या	सूची आकृषि सूर अर्द्धबीबीआई रॉय. सं. IBBI/IPA-002/IP.NO1224/2022-2023/14221
9. अंतिम रिजोल्यूशन प्रोसेशनल का पता और ईमेल पता जो बोर्ड के पास पंजीकृत हो	फ्लैट सं. 1804, टावर 30, लोकरस बुलेवार्ड, सेक्टर 100, नोएडा, उत्तर प्रदेश – 201301 ई: cnp.contacta@rediffmail.com
10. अंतिम रिजोल्यूशन प्रोसेशनल के साथ प्रभावार्थ के लिए उपयुक्त किए जाने वाला पता और ई-मेल	फ्लैट सं. 1804, टावर 30, लोकरस बुलेवार्ड, सेक्टर 100, नोएडा, उत्तर प्रदेश – 201301 ई: cnp.contacta@rediffmail.com
11. शेष प्रस्तुत करने की अंतिम तिथि	12.10.2026
12. धारा 21 के अध्याय (ग्रु) के खंड (बी) के तहत अंतिम रिजोल्यूशन प्रोसेशनल द्वारा लेनदार की श्रेणीयां, बंद कोड, सुनिश्चित की गई हो	एफए
13. किसी श्रेणी में लेनदारों के अधिकृत प्रतिनिधि के रूप में कार्य करने के लिए इस्तेमाली प्रोसेशनल के नाम (अधिक श्रेणी के लिए ताल नाम)	एफए
14. (क) प्रासंगिक फार्म और (ख) अधिकृत प्रतिनिधियों का विवरण यहां उपलब्ध है	(क) https://ibbi.gov.in/home/downloads (बी) एफए

इसके द्वारा सूचित किया जाता है कि रास्ट्रीय कंपनी त्तु ट्रिब्यूनल ने 22.09.2026 को मेसर्स कामको च्यू फूड प्राइवेट लिमिटेड की कोर्पोरेट विद्याला समाधान प्रक्रिया प्रारंभ करने का आदेश दिया है। मेसर्स कामको च्यू फूड प्राइवेट लिमिटेड के लेनदारों को इसके द्वारा आवाह किया जाता है कि प्रविष्टि सं. 10 के सामने उल्लिखित पते पर अंतिम रिजोल्यूशन प्रोसेशनल की 12.10.2026 तक या उससे पहले सबूत के साथ अपने दावे प्रस्तुत करें।

वित्तीय लेनदार अपने दावे प्रमाण के साथ केवल इलेक्ट्रॉनिक माध्यम से प्रस्तुत करेंगे। अन्य सभी लेनदार व्यक्तिगत रूप से, डाक द्वारा या इलेक्ट्रॉनिक माध्यमों से सबूत के साथ दावे प्रस्तुत कर सकते हैं। प्रविष्टि सं. 12 के समक्ष सूचीबद्ध किसी वर्ग से संबंधित वित्तीय लेनदार, उस वर्ग के अधिकृत प्रतिनिधि के रूप में कार्य करने हेतु प्रविष्टि सं. 13 के समक्ष सूचीबद्ध ताल विद्याला देनदारों से से अपनी पसंद के अधिकृत प्रतिनिधि का उपलब्ध प्रपत्र सीए में करेगा।

दावे के दूट्टे या भ्रामक सबूत जमा करने से सुर्जना लगाया जाएगा।

आरओसी-आकृषि सूर अर्द्धबीबीआई रॉय. सं. IBBI/IPA-002/IP.NO1224/2022-2023/14221
आरओसी सं. 706-711, प्रिसेस बिजनेस स्काईपार्क, पीपूड वाणिज्यिक योजना सं. 74, इंदौर, मध्य प्रदेश
आरओसी सं. 706-711, प्रिसेस बिजनेस स्काईपार्क, पीपूड वाणिज्यिक योजना सं. 74, इंदौर, मध्य प्रदेश
आरओसी सं. 706-711, प्रिसेस बिजनेस स्काईपार्क, पीपूड वाणिज्यिक योजना सं. 74, इंदौर, मध्य प्रदेश



REGD. OFFICE: ESAF Bhavan, Mannuthy, Thrissur- 680 651, Kerala

GOLD AUCTION NOTICE

Notice is hereby given to the public that gold ornaments pledged with ESAF Small Finance Bank Ltd. against various loan accounts and remaining overdue/unredeemed despite repeated notices will be auctioned for recovery of the Bank's dues, in accordance with applicable banking regulations and policies.

DETAILS OF AUCTION	
Mode of Auction: Off-line (Physical Auction through Branches)	
Date of Auction: 13-10-2026	Time: 11:00 AM to 01:00 PM
Auction Venues: The auction will be conducted at the following ESAF Small Finance Bank branches in Madhya Pradesh.	
Interested bidders are requested to view the respective branches for participation. For detailed branch addresses and contact numbers, please visit the Bank's official website	
BRANCH NAME - LOAN ACCOUNT NUMBER	
Anuppur: 75250002726781, 2910285, 75260000788108, 0931920, 0991506, 1015137, Amla: 043676000448606, 0498988, 0495186, 0497633, 0515751, 75260000786152, 0956703, 1054943, 1123054, Betul: 75260000855033, 0899509, 0935083, 0972602, 0990447, 1087590, 1123904, Multai: 752500002816102, Chhatrapur: 63260000477041, Chhindwara: 75260000784186, 1116757, Sausar: 63250001642953, 63260000515591, 75260000966654, Hattia: 63260000200884, Dewas: 63260000451010, 1042731, 75250002844898, 75260000856521, 0899879, 1017134, 1020477, 1058356, 1081861, Dindori: 6325000163035, Harda: 75260000891214, 0911028, Narmadapuram(Hoshangabad): 63260000241936, 0450482, 0459696, 0461531, 0467740, 0468708, 0483149, 0495766, 0498709, 0519434, 75260000881433, Sohagpur: 63250001637303, 63260000454105, 0455923, 0467610, 0479094, 0501427, 75260000824032, 0872890, 0881563, 09822303, Indore: 63260000451570, Jabalpur: 752600007791152, 0804840, 0810358, 0821697, 0940703, 0961643, 1023652, 1036297, 1039862, 1041867, 1066570, 1114381, 1121667, Sihora: 75260000823794, 1064514, Mandla: 63250001593874, 1604235, 1630435, 63260000036264, 10329513, Naupur: 75260000876903, Garhwa: 75250002643536, 75260000819812, Panna: 63250001614968, 75260001042818, 1122716, Begamganj: 75260000830150, 0904712, 1082229, Rajgarh: 75260000938417, 0941971, 0944906, 1015707, 1025748, Ratlam: 75260000939866, 0965256, Rewa: 63260000466962, 75250002718856, 2754867, 75260000843846, 0848096, 0928116, 0977973, 0980376, 1045040, Bina: 63250001636605, Garhakota: 75260000945184, Sagar: 75260000808213, 0808963, 09969178, 1014049, 1075013, Mahhar: 63250001651695, 63260000442287, 0498936, 63260000036264, 10329513, Naupur: 75260000876903, Harda: 75260000891214, 0911028, Narmadapuram(Hoshangabad): 63260000241936, 0450482, 0459696, 0461531, 0467740, 0468708, 0483149, 0495766, 0498709, 0519434, 75260000881433, Sohagpur: 63250001637303, 63260000454105, 0455923, 0467610, 0479094, 0501427, 75260000824032, 0872890, 0881563, 09822303, Indore: 63260000451570, Jabalpur: 752600007791152, 0804840, 0810358, 0821697, 0940703, 0961643, 1023652, 1036297, 1039862, 1041867, 1066570, 1114381, 1121667, Sihora: 75260000823794, 1064514, Mandla: 63250001593874, 1604235, 1630435, 63260000036264, 10329513, Naupur: 75260000876903, Garhwa: 75250002643536, 75260000819812, Panna: 63250001614968, 75260001042818, 1122716, Begamganj: 75260000830150, 0904712, 1082229, Rajgarh: 75260000938417, 0941971, 0944906, 1015707, 1025748, Ratlam: 75260000939866, 0965256, Rewa: 63260000466962, 75250002718856, 2754867, 75260000843846, 0848096, 0928116, 0977973, 0980376, 1045040, Bina: 63250001636605, Garhakota: 75260000945184, Sagar: 75260000808213, 0808963, 09969178, 1014049, 1075013, Mahhar: 63250001651695, 63260000442287, 0498936, 63260000036264, 10329513, Naupur: 75260000876903, Harda: 75260000891214, 0911028, Narmadapuram(Hoshangabad): 63260000241936, 0450482, 0459696, 0461531, 0467740, 0468708, 0483149, 0495766, 0498709, 0519434, 75260000881433, Sohagpur: 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